

**IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR****Chandrashekhar C****IV ADDL. DISTRICT AND SESSIONS JUDGE****Cause List Date: 18-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	M.C. 10137/2020 (NOTICE) IA/1/2019		Venugopal.V. Vs Nagaveni.D.L.	Asadulla Khan
2	M.C. 10138/2020 (NOTICE) IA/1/2019		Karthika.K. Vs Pavithra Gowtham.N.S.	G.T.Ravikumar
3	M.C. 10036/2020 (NOTICE)		Kiran Vs Kala.P.C.	Alahalli K.M.Krishna Murthy
<b>ISSUE NOTICE</b>				
4	R.A. 10004/2020 (NOTICE) IA/1/2020 IA/3/2020 IA/2/2020		Narayanappa Vs Lakshamma	G.Raghu
5	R.A. 10020/2020 (NOTICE) IA/1/2020 IA/2/2020		SRI. H.P RAJANNA Vs SMT. SIDDAMMA	SRI.T.H. CHIKKAVENKATE GOWDA AND T.C. PRAVEEN
6	P and SC 10050/2020 (EVIDENCE.)		Smt Shashikala Vs Smt Rathamma	P
7	M.C. 10026/2020 (EVIDENCE.) IA/1/2016		Sri Narasimhamurthy Vs Smt Mala	Sri Venkatachala B, Smt Dayamani S
8	M.C. 10141/2020 (EVIDENCE.) IA/1/2019		Rajashekara.V. Vs Archana R.N.	S.MUNIRAJU
9	M.C. 10133/2020 (JUDGEMENT.) IA/1/2019		Mahalakshmi.D.G. Vs Nil	S.MUNIRAJU
10	R.A. 10045/2019 (Compromise) IA/2/2017 IA/1/2017		Mallappa Vs Pilla Anjanappa	Rajashekar
11	R.A. 10009/2020 (OBJECTION) IA/1/2020		SRI. MUNIRAJU Vs SMT. SIDDAMMA	SRI.H.M. MADHUSUDHAN, BARATH KUMAR M.C. VIJAY KUMAR AND B. THYGARAJA
12	EX 10041/2018 (Payment)		Smitha Vs N.M.Muddu Bhanu Prakash Gowda	S.K.Nagarathna

**Cases listed below are adjourned due to Covid 19**

**IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR****Chandrashekhar C****IV ADDL. DISTRICT AND SESSIONS JUDGE****Cause List Date: 18-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	M.V.C. 100/2019 (SUMMONS)	25-01-2021	SHARATH KUMAR.N Vs M/S ROYAL SUNDARAM GENERAL INSURANCE CO. LTD.,	
14	M.V.C. 17/2020 (NOTICE)	25-01-2021	R.Janardhan Vs The General Manager, Chola General Insurance Company	
15	EX 10018/2017 (NOTICE)	25-01-2021	Kum Bhuvana Minor Rep by H.Huchappa @ Hanumaiah Vs Madhusudhan	V.Mohan Babu
16	EX 10019/2017 (NOTICE)	25-01-2021	Kum H.Dharshini Minor Rep by N.Huchappa @ Hanumaiah Vs Madhusudhan	V.Mohan Babu
17	EX 10020/2017 (NOTICE)	25-01-2021	Dhanalakshmi Vs Madhusudhan	V.Mohan Babu
18	EX 10021/2017 (NOTICE)	25-01-2021	N.Huchappa @ Hanumaiah Vs Madhusudhan	V.Mohan Babu
19	EX 10029/2017 (NOTICE)	25-01-2021	Anusuya Vs Lakshmana	C.Govindaraju
20	EX 10009/2019 (NOTICE)	25-01-2021	Nagaraju.M. @ Nagaraja Vs Mahesha.D.A.	GANGAIAH
21	R.A. 10014/2019 (NOTICE) IA/1/2019	25-01-2021	Venkataswamy Vs Narasimhamurthy	S.VENUGOPALA
22	R.A. 10016/2019 (NOTICE) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019	25-01-2021	Tharadevi @ Shankaramma Vs Rajamma	Syed Khaleel Pasha
23	EX 10024/2019 (NOTICE)	25-01-2021	Muniraju Vs N.Santhosh Kumar	V. Mohan Babu
24	EX 10025/2019 (NOTICE)	25-01-2021	Shriram City Union Finance Limited Rep. by A.L.Umesh Vs Venkatesh	K.R.Narendrakumar.

**IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR****Chandrashekhar C****IV ADDL. DISTRICT AND SESSIONS JUDGE****Cause List Date: 18-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
25	EX 10026/2019 (NOTICE)	25-01-2021	Shriram City Union Finance Limited Rep. by A.L.Umesh <b>Vs</b> Raju	K.R.Narendrakumar.
26	EX 10027/2019 (NOTICE)	25-01-2021	Shriram City Union Finance Limited Rep. by A.L.Umesh <b>Vs</b> Narendra Babu	K.R.Narendrakumar.
27	EX 10028/2019 (NOTICE)	25-01-2021	Shriram City Union Finance Limited Rep. by A.L.Umesh <b>Vs</b> Krishnappa	K.R.Narendrakumar.
28	EX 10029/2019 (NOTICE)	25-01-2021	Shriram City Union Finance Limited Rep. by A.L.Umesh <b>Vs</b> Nagaraju	K.R.Narendrakumar.
29	EX 10055/2019 (NOTICE)	25-01-2021	Shriram Tansport Finance Co. Ltd., Rep. by A.S. Mr. Harish.H. <b>Vs</b> Prasanna Kumar	K.R.Narendrakumar.
30	R.A. 10074/2019 (NOTICE) IA/1/2018	25-01-2021	Nanjesh <b>Vs</b> Subbaiah	T.N.Prasanna Kumar
31	EX 10062/2019 (NOTICE)	25-01-2021	M/s SHRIRAM CITY UNION FINANCE LIMITED REP BY ITS GPA HOLDDER Mr.A.L UMESH <b>Vs</b> MANJUNATHA	K.R. NARENDRA KUMAR
32	M.V.C. 120/2019 (NOTICE)	25-01-2021	DODDAIAH.G <b>Vs</b> SRI. N.T. NAGESHA	SRI. GANAIAH
33	EX 10002/2020 (NOTICE)	25-01-2021	Arjun.K. <b>Vs</b> S.Anilkumar	GANGAIAH
34	M.V.C. 6/2020 (NOTICE)	25-01-2021	LAKSHMAMMA <b>Vs</b> REVANNA V.	RAGHAVENDRA B.
35	R.A. 10007/2020 (NOTICE)	25-01-2021	SMT. PARVATHAMMA <b>Vs</b> SMT. KRISHNAMMA	SRI. T.N. BALAJI
36	R.A. 10012/2020 (NOTICE) IA/1/2020	25-01-2021	SMT. KAMALAMMA ALIAS THIMMAKKA- SINCE DEAD BY HER LRS H.C. RAJANNA <b>Vs</b> HUCCHAPPA -DEAD BY LRS D.1-A SMT. LAKSHMIDEVAMMA	SRI.Y.S. RAMESH

**IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR**  
**Chandrashekhar C**  
**IV ADDL. DISTRICT AND SESSIONS JUDGE**  
**Cause List Date: 18-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
37	EX 10005/2020 (NOTICE)	25-01-2021	M/S INDIA INFOLINE FIANCE LTD REP BY ITS OFFICER MR. AKHIL.P Vs M/S LAXMI POWRLOOM UNIT	KRS. LAW ASSOCIATED
38	EX 10006/2020 (NOTICE)	25-01-2021	M/S KAPIL CHITS-K- PVT. LTD REP BY ITS LEGAL OFFICER SRI. T. PRASAD Vs SRI. SIDDAIAH	SRI. PAWADE GOWDA
39	R.A. 10013/2020 (NOTICE)	25-01-2021	SRI. VEERAPPA Vs SRI. P. NARASIMHAIAH	SRI. H.M. MANJUNATH
40	M.C. 10159/2020 (NOTICE) IA/1/2017	25-01-2021	Poornima S Vs Sravan Kumar Polisetty	N.Ramesh
41	M.C. 10186/2020 (NOTICE) IA/1/2015	25-01-2021	Sri Shyju Abraham Vs Mrs Marina John Vargies	Venkata Reddy C.L.




IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	Crl.Misc. 10163/2020 (HEARING)		Manjunatha Vs Doddaballapura Rural police station	Hari Krishna
<b>FIXING THE DATE FOR TRIAL</b>				
2	SC 10010/2019 (EVIDENCE)		State by Rajanukunte P.S Vs Mallesha - A1	Public Prosecutor
<b>SS TO WITNESSES</b>				
3	SC 10033/2018 (EVIDENCE)		State by Doddaballapura Rural P S. Vs Vikas K.S. @ Katu @ Vikki	Public Prosecutor
4	SC 10001/2019 (EVIDENCE)		STATE BY DODDABALLAPURA TOWN P.S Vs PAVAN @ PAVANI @ PULI	PUBLIC PROSECUTOR
5	SC 10011/2019 (EVIDENCE)		State by Rajanukunte P.S Vs Ramesha M	Public Prosecutor
6	SC 10030/2019 (EVIDENCE)		RAJANUKUNTE PS Vs SOMASHEKAR	PUBLIC PROSECUTOR
<b>NBW TO ACCUSED</b>				
7	SC 10023/2019 (ARGUMENTS.)		Doddabelavangala P.S Vs Imtiyaz A-1	Public Prosecutor
8	Crl.Misc. 10174/2020 (OBJECTION)		N.C. Nagarajareddy, Vs Doddaballapur Town P.S.	Gangaiah

  
IV Addl. District & Session Judge  
Bangalore Rural District Sit at  
Doddaballapura.

**Cause list dated: 18.12.2020**

**In the Court of Prl. Senior Civil Judge and JMFC, Doddaballapura  
MORNING SESSION**

	Case Nos.	Stage
1	O.S.No.369/2007	For Addl Written statement
2	O.S.No.374/2007	For objection to I.A.No.29
3	O.S.No.182/2008	For Cross of PW1
4	O.S.No.126/2010	For Defendant Evidence
5	O.S.No.155/2010	For Cross of PW1
6	O.S.No.161/2010	For Cross of PW1
7	O.S.No.180/2011	For Cross of DW1
8	O.S.No.88/2011	For Cross of PW1
9	O.S.No.58/2011	For Cross of PW4
10	O.S.No.61/2011	For Addl. Evidence
11	O.S.No.58/2016	For Settlement
12	O.S.No.140/2017	Hearing on Prl.Issues
13	O.S.No.171/2017	For plaintiff Evidence
14	O.S.No.01/2019	For Hearing on I.A.
15	O.S.No.269/2019	For Hearing on Prl.issues
16	O.S.No.324/2019	For Hearing on Prl.Issues
17	O.S.No.341/2020	Steps to Defendant No.7
18	O.S.No.459/2020	For compliance
19	O.S.No.469/2020	For compliance
20	O.S.No.473/2020	For compliance

**AFTER-NOON SESSION**

Sl.No.	Case Nos.	Stage
21	O.S.No.489/2020	For Hearing
22	O.S.No.463/2020	For orders
23	O.S.No.467/2020	For orders
24	O.S.No.198/2006	For Judgment
25	O.S.No.492/2015	For Orders on I.A.No.5
26	M.C.No.77/2020	For conciliation
27	M.C.No.45/2020	For conciliation
28	M.C.No.83/2020	For Hearing
29	FDP.No.20/11	For settlement

Place: Doddaballapura  
Dated: 17-12-2020

*[Signature]*  
17.12.2020  
Prl. Senior Civil Judge & JMFC,  
Doddaballapura.

Cause List

IN THE COURT OF ADDL. SENIOR CIVIL JUDGE & JMFC.,  
DODDABALLAPURA.

Cases listed on 18-12-2020

Sl.No.	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	O.S.No.44/2018	Call on	CSS	VV,SK,CS
2	O.S.No.56/2019	A/Plaint	LS	GS, DG,BSM
3	L.A.C.No.16/2019	Compromise	MNB	RMR,MM
4	M.C.No.64/2020	Compromise	-	-
5	FDP.No.17/2019	Evidence	SGP	RR
6	O.S.No.247/2019	Settlement	SC	SAK,RM
7	O.S.No.240/2013	Cross of Pw.1-	MBS	RM
8	O.S.No.157/2014	Steps	BCJ	THC,CR,PR,ARN,YSR,MKM
9	LAC. No.2/2020	A/S	NS	-
10	O.S.No.315/2012	Evidence	RMR	BSM,HM,SN,BNN
11	O.S.No.449/2017	Plaintiff Evidence	HBP	RMR
12	O.S.No.1/2013	Plaintiff Evidence	RM	BSM
13	O.S.No.43/2020	Plaintiff Evidence	AK	RM
14	FDP No.9/2019	Steps	Kumar	-
15	O.S.No.71/2018	Call on	MM	BMB,BSV,KRK
16	O.S.No.452/2020	Call on	CSS	-
17	O.S.No.446/2020	Call on	PGR	-
18	O.S.No.460/2020	Call on	BM	-
19	O.S.No.476/2020	Call on	DG	-
20	O.S.No.490/2020	Call on	LK	-
21	M.C.No.82/2020	Call on	MS	-

*[Signature]*

17-12-2020

I/C Addl.Senior Civil Judge & JMFC.,  
Doddaballapura.

**IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA**  
**CAUSE LIST DATED 18-12-2020**

**MORNING SESSION**

SL No.	CASE NO	STAGE	PLAINTIFF/COMPLAINANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
1	CRL MIS 276/2020			
2	CRL MIS 277/2020	ENQUIRY	RDP	ABSENT
3	CRL MIS 278/2020	ENQUIRY	RDP	ABSENT
4	OS 199/2004	ENQUIRY	KC	ABSENT
5	OS 99/2011	EVIDENCE	SRSP	RBG
6	OS 337/201	EVIDENCE	YSR	HMM
7	OS 475/2019	HEARING	RM	HMM
8	OS 453/2017	HEARING	HVS	MRV
9	OS 335/2019	HEARING	VMB	MG
10	FDP 5/2017	HEARING	AK/GS	SNN/BSR
11	OS 517/2013	HEARING	DG	BSK
12	OS 389/2020	HEARING	DAS	LS
13	OS 165/2012	HEARING	BKM	-
14	OS 187/2020	HEARING	BMB	LS
15	OS 343/2014	OBJECTIONS	RP	BMB
16	OS 343/2020	Addl. W/statement	TNB	MMK
17	OS 359/2020	SUMMONS	RBG	-
18	OS 149/2020	SUMMONS	MKM	-
19	MIS 5/2020	SUMMONS	ARN	-
20	CRL MIS 57/2020	SUMMONS	RK	-
			APP	-

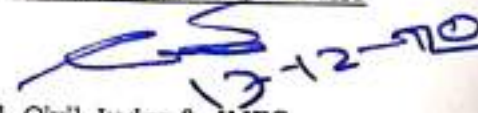
**AFTERNOON SESSION**

1	OS 61/2009	EVIDENCE	MK	SKM
2	OS 287/2013	EVIDENCE	GCN	MS
3	OS 3/2014	EVIDENCE	RM	YSR
4	OS 303/2015	EVIDENCE	ANL	RL
5	CC 303/2015	EVIDENCE	APP	TGV
6	EX 12/2014	HEARING	VMB	SM
7	EX 24/2011	HEARING	MKM	RM, MM
8	OS 483/2018	HEARING	DKL	-
9	OS 341/2018	HEARING	DKL	-
10	OS 159/2008	OBJECTIONS	ANL	SN
	OS 123/2008			
11	CC 1326/2019	JC	APP	CG
12	CC 532/2019	JC	APP	NG
13	CC 305/2018	JC	APP	VC, BKM
14	CC 3141/2020	JC	APP	-
15	CC 4217/2020	JC	APP	-
16	CRIME 128/2020	HEARING	APP	DK
17	OS 105/2012	ORDERS	CRG	RM

**PRE CONCILIATION CASES**

18	CC 453/2016		MMK	BRVP
19	CC 773/2018		APP	TGV
20	OS 105/2018		MS	SAK

**NOTE: Evidence will be recorded as per the instructions mentioned in the SOP dated 12.11.2020**

  
Prl. Civil Judge & JMFC  
Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 12.11.2020 issued by Hon'ble High court of Karnataka.



**THE COURT OF ADDL. CIVIL JUDGE AND JMFC  
DODDABALLAPURA  
Cause List Dated 18.12.2020  
AFTERNOON SESSION**

Sl. No.		STAGE	PLAINTIFF / COMPLINANT - Advocate	DEFENDANT / ACCUSED - Advocate
1	O.S 128/2007	HEARING	SN	MKM
2	O.S 78/2007	HEARING	KNV	LM
3	MIS 4/2008	HEARING	LMK	ARN
4	EX 8/2009	HEARING	PS	KRN
5	FDP 7/2009	HEARING	AK	KNS
6	O.S 184/2011	HEARING	ARN	MV
7	O.S 20/2013	HEARING	SN	AK
8	EX 35/2013	HEARING	RBG	PS
9	FDP 2/2013	HEARING	KK	PS
10	FDP 5/2015	HEARING	MKM	-
11	EX 11/2015	HEARING	NKB	THC
12	O.S 52/2016	HEARING	BSM	BMB/AK
13	O.S 514/2018	HEARING	MBS	CVP
14	EX 5/2020	HEARING	BSM	-
15	C.C 214/2017	HEAIRNG	APP	LMN
16	O.S 18/2016	EVIDENCE	RP	ANG
17	O.S 120/2016	EVIDENCE	SN	ANG
18	O.S 42/2016	EVIDENCE	KS	HMM
19	O.S 114/2018	EVIDENCE	RM	ARN
20	C.MIS 329/2020	EVIDENCE	BKM	-

*@hinapun* . 17/12/20

**Addl. Civil Judge & JMFC  
Doddaballapura.**

- NOTE:-** 1. Advocates are requested to strictly follow new SOP dated 12.11.2020 issued by Hon'ble High Court of Karnataka.
2. Sitting will be in the afternoon session only, since PO is under going training by KJA during Morning Session